

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 114/MP/2013

Subject : Petition under Sections 29 and 79 of the Electricity Act, 2003 and the applicable provisions of the Indian Electricity Grid Code

Date of hearing : 29.10.2013

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K.Singhal, Member

Petitioner : NTPC Limited, New Delhi.

Respondents : Western Regional Power Committee, Mumbai and Others

Parties present : Shri Anushree Baudhani, Advocate for the petitioner
Shri S.K.Sharma, NTPC
Shri Rohit Chhabra, NTPC
Shri MKV Rama Rao, NTPC
Miss S.Maggon, NTPC
Shri A.S.Pandey, NTPC
Shri Murail Krishan, WRLDC
Shri Samir Malik, Advocate, MSEDCL
Shri Arvind Bangerjee, SCPDCL

Record of Proceedings

Learned proxy counsel for the petitioner submitted that the arguing counsel in the matter Shri M.G.Ramchandran is not available due to personal difficulty and requested to adjourn the matter. Request made by learned proxy counsel was allowed by the Commission.

2. The petition shall be listed for hearing on 28.11.2013.

By order of the Commission,
Sd/-
(T. Rout)
Chief (Law)